

(11)

O.A. No. 804/00

16.12.04

Hon' Mrs. Meera Chhibber, J.M.
Hon' Mr. S. C. Chauhan, A.M.

None for the parties, even in the revised call. There is not even any request for adjournment or adjustment which shows that the counsel for the ~~the~~ applicant is not interested in prosecuting the case. Accordingly, this case is dismissed in default and for non-prosecution.

Am.
A.M.


J.M.

(1/15)